

[श्री मनी राम बागड़ी]

ये बदमाश, डाक्टर और पुलिस एक-एक आंख की कीमत 8 से 10 हजार रुपया बाजार में लेकर बेच रहे हैं। इनके खिलाफ सख्त कार्यवाही करें तथा इसकी जांच कराई जाये और दोषी लोगों को सख्त सजा दी जाये।

(ii) CONSTRUCTION OF A COAL BERTH AT PARADIP PORT TO FACILITATE SUPPLY OF COAL TO PUBLIC SECTOR STEEL PLANTS.

SHRIMATI JAYANTI PATNAIK (Cuttack): I would like to raise the following matter under Rule 377.

Import of coal for different integrated public sector steel plants has become impossible in the absence of a coal berth at Paradip Port. The Government of India is making import of coal through this port to meet the requirement of the Public Sector Steel Plants of the country. Various coal fields are situated near Paradip Port. Integrated public sector steel plants in the Eastern regions are also located few hundred kilometres away from this port. Therefore, those steel plants prefer to procure coal from this Port.

Unfortunately, no coal berth has been set up at Paradip Port to provide adequate facilities for the export and import of coal. On the other hand, the stocks of coking coal in the integrated steel plants have come down sharply. Unless a coal berth is constructed at Paradip Port, this problem will always remain there. The State Government has requested the Government of India to set up a coal berth at Paradip Port. The Union Ministry of Shipping and Transport has also made an estimate of Rs. 30 crores for the construction of a coal berth there. But the construction work of the coal berth has not been taken up. Unless some early steps are taken in the matter, the steel plants will continue

to suffer further shortage of coking coal and their production will be hampered. The year 1982 has been declared as 'Productivity Year'. Therefore, production of steel in the public sector steel plant should not be allowed to hamper for want of coking coal.

In view of this I demand that the construction work of a coal berth at Paradip Port of Orissa should be started forthwith.

(iii) SHORT SUPPLY OF COKING COAL TO BIG STEEL PLANTS.

SHRI LAKSHMAN MALLICK (Jagatsinghpur): I would like to raise the following matter of urgent public importance under Rule 377.

The public sector integrated steel plants in the country are passing through serious crisis with the sharp reduction in coking coal stocks on the one hand and a steady rise in power cuts on the other. The coking coal stocks at the different public sector steel plants had come down sharply to as low as 1,97,100 tonnes in the beginning of January 1982 from a level of over four lakh tonnes last year. The existing of coking coal stock is dangerously at a low level.

The power position of those steel plants is equally precarious. Rourkela and Bhilai Steel Plants which have been constantly operating at a very high level of capacity utilisation and which together account for over 50 per cent of the saleable steel output, experienced power restriction from the month of January, 1982. The production of saleable steel by the public sector steel plants suffered during January compared with December output. If the power cut continues for few months more at this rate, the public sector steel plants of the country may not reach their production target set for the year 1982-83. The